

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal Nos. 44 of 2015 & I.A. No. 700 of 2017

Appeal No. 60 of 2015

Appeal Nos. 299 & 300 of 2014

Appeal Nos. 248 of 2015

Appeal No. 249 of 2016 &

Appeal No. 93 of 2015 & I.A. No. 141 of 2015

Dated: 12th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

Appeal Nos. 44 & 60 of 2015

In the matter of:

M/s API Ispat & Powertech (P) Ltd.

.... Appellant(s)

Vs.

Chhattisgarh State Power Distribution Co. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. K. Gopal Choudhary for R-1

Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R-2

Appeal Nos. 299 & 300 of 2014

In the matter of:

Salasar Steel and Power Ltd.

.... Appellant(s)

Vs.

Chhattisgarh State Power Distribution Co. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Rnaganadhan

Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. K. Gopal Choudhary for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

Appeal No. 248 of 2015

In the matter of:

SKS Ispat & Power Ltd.

.... **Appellant(s)**

Vs.

Chhattisgarh State Power Distribution Co. Ltd. & Anr.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Paramhans for
Mr. Ashish Anand Bernard

Counsel for the Respondent(s) : Mr. K. Gopal Choudhary for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

Appeal No. 249 of 2016

In the matter of:

Godawari Power & Ispat Ltd.

.... **Appellant(s)**

Vs.

Chhattisgarh State Power Distribution Co. Ltd. & Anr.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. K. Gopal Choudhary for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

Appeal No. 93 of 2015 &
IA No. 141 of 2015

In the matter of:

M/s G.R. Sponge and Power Ltd. & Anr.

.... **Appellant(s)**

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashish Anand Bernard
Mr. Paramhans

Counsel for the Respondent(s) : Mr. K. Gopal Choudhary for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

We have heard learned counsel for the parties. Arguments are concluded.

Judgment is Reserved.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/tpd